

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT:

THE HONOURABLE MR.JUSTICE C.S. DIAS

FRIDAY, THE 24TH DAY OF APRIL 2020/4TH VAISAKHA, 1942

Bail Application No. 1781 of 2020

(CRIME NO. 144 OF 2020 OF ALAPPUZHA POLICE STATION, ALAPPUZHA  
DISTRICT)

Petitioner/ Accused No.2:

Sanal,  
Aged 28 years/2020,  
S/o Anil Kumar,  
Pulickal House,  
Payam P.O., Payam Panchayat ,  
Ward No.8, near Edavoor Shiva Temple,  
Kannur.

By Adv. Anitha Mathai Muthirenthy

Respondent :

State of Kerala  
SHO,  
Alappuzha South Police Station.  
Through the Public Prosecutor,  
High Court of Kerala

By Public Prosecutor Sri.C.N.Prabhakaran

**THIS B.A. HAVING BEEN FINALLY HEARD ON 24.04.2020,  
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:**

**C.S.DIAS, J.**

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**BA No.1781 of 2020**

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**Dated this the 24<sup>th</sup> day of April, 2020.**

**ORDER**

Heard the learned counsel for the petitioner  
and the learned Public Prosecutor.

Posted this bail application for further consideration  
to 30.4.2020.

**C.S.DIAS  
JUDGE**

sks/24.4.2020